

**In the Court of Sh. Rajender Kumar Gautam, Sub-Divisional Magistrate, Barsar, District  
Hamirpur (H.P.) exercising the Powers of Marriage Officer under  
Special Marriage Act, 1954**

In the matter of:

1. Mr. Akshey Thakur age 28 years s/o Sh. Kuldeep Singh, r/o Village & P.O. Bijhari, Tehsil Dhatwal at Bijhari, Distt. Hamirpur (H.P.).

2. Ms. Vijaylaxmi age 18 years d/o Sh. Beli Ram, r/o Village Chawag, P.O. Chatri, Tehsil Thunag, Distt. Mandi (H.P.) ..Appellants.

*Versus*

General Public

*Subject.*—Notice of Marriage.

Mr. Akshey Thakur & Ms. Vijaylaxmi have filed an application u/s 15 of the Special Marriage Act, 1954 alongwith affidavits and supporting documents in this court of undersigned in which they have stated that they have solemnized their marriage on dated 18-10-2024 as per Hindu rites and customs at Kalka Mata Mandir, Tikker Rajputtan, Tehsil Barsar, Distt. Hamirpur (H.P.).

Therefore, the general public is hereby informed through this notice that any person having any objection regarding this marriage may file the objections personally or in writing before this court on or before 19-10-2024. In case no objection is received by 19-10-2024, it will be presumed that there is no objection to the registration of the above said marriage and the same will be registered accordingly.

Issued under my hand and seal of the court on 18-09-2024.

Seal.

Sd/-  
*Marriage Officer-cum-SDM,  
Sub-Division Barsar, District Hamirpur (H.P.).*

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